

Constitution of India, its programme of allotment is administered by the respective State Governments. The rules pertaining to land allotment to Scheduled Castes and Scheduled Tribes are framed by the concerned State Government, keeping in view the problems and priorities prevalent in their States. A summary of Land Allotment Rules of different State Government is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-52/71].

**Terminal Tax for Pilgrims and Tourists
Visiting Jagdish and Baidyanathdham
(Deoghar) on Eastern Railways**

43. SHRI SHIVA CHANDIKA . Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Jagdish and Baidyanathdham (Deoghar) in District Santhal Parganas, Bihar, are visited by a large number of pilgrims and tourists on all the religious festivals throughout the year ;

(b) whether a proposal for imposition of terminal tax for Jagdish and Baidyanathdham (Deoghar) has been pending with his Ministry since long ; and

(c) if so, whether Government have now agreed to impose terminal tax at Jasidih and Baidyanathdham (Deoghar) to enable the Jasidih NAC, Deoghar Municipality and Lodging House Committee to bring improvement in the sanitary conditions and to provide better amenities to the visiting pilgrims and tourists ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) to (c). The net proceeds of any terminal tax levied under the Terminal Tax on Railway Passengers Act, 1956, on passengers carried by railway from or to places of pilgrims, etc., are credited to the State Government as provided under Article 269(i) of the Constitution. The levy of this tax is therefore considered only if it is sponsored by the concerned State Government. No proposal for the levy of a terminal tax on Railway passengers visiting Jasidih and Baidyanathdham (Deoghar) has been received in the Ministry of Railways from the State Government.

**Express Train between Varanasi and
Baidyanathdham via Gaya**

44. SHRI SHIVA CHANDIKA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large number of pilgrims and tourists who visit Varanasi, Gaya and Baidyanathdham experience great difficulty for want of convenient through trains between these stations and they sometime become victims of undesirable elements at Gaya and Kiul stations at the time of changing the trains ;

(b) whether Government propose to introduce an Express train between Varanasi and Baidyanathdham via Gaya and Kiul for the convenience of the travelling public ; and

(c) whether Government propose to divert the present Lucknow-Howrah Express train via Gaya and Kiul immediately instead of Patna and Kiul ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No.

(b) No.

(c) No.

Manufacture of Tractors by HMT

46. SHRI R. R. SINGH DEO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Hindustan Machine Tools Ltd has submitted a proposal to set up a factory for manufacturing tractors ;

(b) if so, the details of the proposal ;

(c) the reaction of Government in this regard ; and

(d) to what extent it is likely to ease the supply position of tractors in the country ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) to (c). Hindustan Machine Tools Ltd., have been granted a letter of intent on 25th July, 1970 for undertaking the manufacture of Zetor-2011/2511 (20-HP) tractors for a capacity of 12,000 Nos. per annum in their existing unit at Pinjore (Haryana) in collaboration with M/s. Motokov of Czechoslovakia.